

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

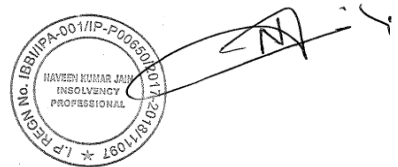
FOR THE ATTENTION OF THE CREDITORS OF M/S LA RESIDENTIA DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	LA RESIDENTIA DEVELOPERS PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Debtor	30/09/2010
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate Identity No. of the Corporate Debtor	U70200DL2010PTC208933
5.	Address of the registered office and principal office (if any) of corporate debtor	220, 2ND FLOOR, VARDHMAN SUNRISE PLAZA PLOT NO. 1 ,L.S.C., VASUNDHRA ENCLAVE DELHI East Delhi DL 110096 IN (as per the MCA website)
6.	Insolvency commencement date in respect of corporate debtor	25/05/2022
7.	Estimated date of closure of insolvency resolution process	20/11/2022 (180 days beginning Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	NAVEEN KUMAR JAIN [IBBI/IPA-001/IP-P00650/2017-2018/11097]
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 2236, Sector 46, Gurugram Haryana - 122001 Email: insolvencyprofessional@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: C/o MAA & Company F-327/1, First Floor, Lado Sarai, Old MB Road, New Delhi-110030 Mobile-8920052765, Email: cirp.laresidentia@gmail.com
11.	Last date for submission of claims	08/06/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees / Home buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	(1) <u>Mr. Arvind Mittal</u> [IBBI/IPA-001/IP-P01358/2018-19/12081] Address: 1900, Madanpur Khaddat, JJ Colony, Phase 3, Sarita Vihar, New Delhi 110076. Email: ar.laresidentia@gmail.com (2) <u>Mr. Satish Kumar Chugh</u> [IBBI/IPA-003/IP-N00270/2020-2021/13196] 111-B, Pocket F, Mayur Vihar, Phase-II, Delhi-110091 Email: skchugh111@gmail.com (3) <u>Mr. Devendra Umrao</u> [IBBI/IPA-003/IP-N00223/2019-2020/12640] Address: B-43A, First Floor, Kalkaji, New Delhi 110019. Email: devumraoibc@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) To Download the relevant Forms, the weblink is https://ibbi.gov.in/home/downloads (b) Detail of authorized representatives is available at Point 13 above.

Notice is hereby given that the National Company Law Tribunal, New Delhi, Court No.II has ordered the commencement of a Corporate Insolvency Resolution Process of **M/s La Residentia Developers Private Limited** on **25.05.2022**. The creditors of **La Residentia Developers Private Limited** are hereby called upon to submit their claims with proof on or before **08/06/2022** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class i.e. [Real estate Allottees / Home Buyers] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 26.05.2022
Place: New Delhi

NAVEEN KUMAR JAIN
Interim Resolution Professional
[IBBI/IPA-001/IP-P00650/2017-2018/11097]
La Residentia Developers Private Limited [In CIRP]